

District Environment Plan - East Sikkim
1.0 Waste Management Plan
(i) Solid Waste Management Plan (for each ULB)

| No. | Action Areas | Details of Data Requirement | Units of Measurable Outcome | Please enter Measurable Outcome for District | ULB1 | ULB2 | ULB3 |
|------|--|-----------------------------|---|--|---|---|---|
| | Name of Urban Local Body (ULB) | | [name of ULB] | | Gangtok Municipal Corporation | Rangpo Nagar Panchayat | Singtam Nagar Panchayat |
| | No of ULBs in the District | | 3 | | | | |
| | Population | | [Nos as per 2011 census] | | 100286 | 10450 | 5868 |
| SW1 | Report on inventory of total solid waste Generation | | | | | | |
| SW1a | Total solid waste Generation | | [in MT/Day] or [Not estimated] | | 50 | 10 | 2.5 |
| SW1b | Qty. of Dry Waste segregated | | [in MT/Day] or [Collection Not initiated] | | 35 | 5 | 1.5 |
| SW1c | Qty. of Wet Waste segregated | | [in MT/Day] or [Collection Not initiated] | | 15 | 5 | 1 |
| SW1d | Qty. of C&D Waste segregated | | [in MT/Day] or [Collection Not initiated] | | not initiated | not initiated | not initiated |
| SW1e | Qty. of Street Sweeping | | [in MT/Day] or [Not estimated] | | not estimated | not estimated | 0.5 |
| SW1f | Qty. of Drain Silt | | [in MT/Day] or [Not estimated] | | 0.417 during monsoon | not estimated | 0.2 |
| SW1g | Qty. of Domestic Hazardous Waste(DHW) collected | | [in MT/Day] or [No Facility] | | not estimated | not estimated | not estimated |
| SW1h | Qty. of Other Waste (Horticulture, sanitary waste, etc.) | | [in MT/Day] or [Qty not estimated] | | 20 | 0.1 | 0.25 |
| SW1i | No of Old dump sites | | [Nos] or [None] | | nil | nil | nil |
| SW1j | Qty stored in dumpsites | | [MT] or [Not estimated] | | no dumpsites | no dumpsites | no dumpsites |
| SW1k | No of Sanitary landfills | | [Nos] or [None] | | 1 - common for all 3 ULBS | 1 - common for all 3 ULBS | 1 - common for all 3 ULBS |
| SW1l | No of wards | | [nos] | | 17 | 5 | 5 |
| SW2 | Compliance by Bulk Waste Generators | | | | | | |
| SW2a | No of BW Generators | | [numbers] or [inventory not done] | | 1 | 1 | nil |
| SW2b | No of on-site facilities for Wet Waste | | [numbers] or [No data] | | 1 | 1 | 1 |
| SW3 | Compliance in segregated waste Collection SW Collection | | | | | | |
| SW3a | Total generation | | [Automatic] from SW1a | | 50 | 10 | 2.5 |
| SW3b | Wet Waste | | [in MT/Day] or [Collection Not initiated] | | 15 | 5 | 1 |
| SW3c | Dry Waste | | [in MT/Day] or [Collection Not initiated] | | 35 | 5 | 1.5 |
| SW3d | C&D Waste | | [in MT/Day] or [Collection Not initiated] | | not initiated | not initiated | not initiated |
| SW4 | Waste Management Operations | | | | | | |
| SW4a | Door to Door Collection | | [100%] / [partial %] / [not initiated] | | 80 | 100 | 92 |
| SW4b | Mechanical Road Sweeping | | [100%] / [partial%] / [not initiated] | | not initiated | not initiated | not initiated |
| SW4c | Manual Sweeping | | [100%] / [partial%] | | 100 | 100 | 100 |
| SW4d | Segregated Waste Transport | | [100%] / [partial %] / [not initiated] | | 35 | 30 | 30 |
| SW4e | Digesters (Bio-methanation) | | [% of WW] / [not initiated] | | not initiated | not initiated | not initiated |
| SW4f | Composting operation | | [% of WW] / [not initiated] | | 100 | 100 | 100 |
| SW4g | MRF Operation | | [MRF used] / [not installed] | | installed | installed | installed |
| SW4h | Use of Sanitary Landfill | | [% of SW collected] / [no SLF] | | | | |
| SW4i | Reclamation of old dumpsites | | [initiated] / [not initiated] | | capped and scientific disposal site established | capped and scientific disposal site established | capped and scientific disposal site established |
| SW4j | Linkage with Waste to Energy Boilers / Cement Plants | | [initiated] / [not initiated] | | not initiated | not initiated | not initiated |
| SW4k | Linkage with Recyclers | | [initiated] / [not initiated] | | completed | completed | completed |
| SW4l | Authorization of scap dealers | | [initiated] / [not initiated] | | completed | completed | completed |
| SW4m | Linkage with TSDF / CBMWTF | | [initiated] / [not initiated] | | not initiated | not initiated | not initiated |
| SW4n | Involvement of NGOs | | [initiated] / [not initiated] | | initiated | initiated | initiated |
| SW4o | Linkage with Producers / Brand Owners | | [initiated] / [not initiated] | | initiated | not initiated | not initiated |
| SW4p | Authorisation of Waste Pickers | | | | completed | completed | completed |

| | | | | | | | |
|------|--|---------------------------------|--|--|--|--|--|
| SW4q | | Issuance of ID Cards | [initiated] / [not initiated] | | completed | initiated | initiated |
| SW5 | Adequacy of Infrastructure | | | | | | |
| SW5a | | Waste Collection Trolleys | [Nos. Required] / [Nos. Available] | | 10 50 | 4 5 | 3 5 |
| SW5b | | Mini Collection Trucks | [Nos. Required] / [Nos. Available] | | 5 12 | 1 0 | 1 0 |
| SW5c | | Segregated Transport | [yes] / [no] / [% area covered] | | yes/30 | yes/100 | yes/100 |
| SW5d | | Bulk Waste Trucks | [Nos. Required] / [Nos. Available] | | 1 1 | 1 1 | 1 0 |
| SW5e | | Waste Transfer points | [Nos. Required] / [Nos. Available] / [Not available] | | not available. Directly transported to Waste Processing facility (WPF) | not available. Directly transported to WPF | not available. Directly transported to WPF |
| SW5f | | Bio-methanation units | [Nos. Required] / [Nos. Available] | | not available | not available | not available |
| SW5h | | Composting units | [Nos. Required] / [Nos. Available] | | 2 (1 common for the 3 ULBs) | 1 (1 common for the 3 ULBs) | 1 (1 common for the 3 ULBs) |
| SW5i | | Material Recovery Facilities | [used or installed] / [not available] | | 1 common for the 3 ULBs | 1 common for the 3 ULBs | 1 common for the 3 ULBs |
| SW5k | | Waste to Energy (if applicable) | [Required] / [Nos. Available] | | required | required | required |
| SW5l | | Waste to RDF | [Required] / [Nos. Available] | | required | required | required |
| SW5m | | Sanitary Land fills | [Nos] / [Nos. Available] | | 1 common for the 3 ULBs | 1 common for the 3 ULBs | 1 common for the 3 ULBs |
| SW5n | | Capacity of sanitary landfills | [MT] / [Nos. Available] | | 98917 cum. (common for 3 ULBs) | 98917 cum. (common for 3 ULBs) | 98917 cum. (common for 3 ULBs) |
| SW5o | | Waste Deposit Centers (DHW) | [Nos] / [Nos. Available] | | 1 | 1 | 1 |
| SW5p | | Other facilities | [give or select from list] | | | | |
| SW6 | Notification and Implementation of By-Laws | | | | | | |
| SW6a | | Notification of By-laws | [done] / [in progress] / [not initiated] | | done | done | done |
| SW6b | | Implementation of by-laws | [done] / [in progress] / [not initiated] | | in progress | in progress | in progress |
| SW7 | Adequacy of Financial Status of ULB | | | | | | |
| SW7a | | CAPEX Required | [INR] / [Not required] | | Rs 99.6 lakhs/yr(common for 3 ULBs) | Rs 99.6 lakhs/yr(common for 3 ULBs) | Rs 99.6 lakhs/yr(common for 3 ULBs) |
| SW7b | | OPEX | [INR per Year] / [% of requirement] | | Rs 17.3 lakhs/yr(common for 3 ULBs) | Rs 17.3 lakhs/yr(common for 3 ULBs) | Rs 17.3 lakhs/yr(common for 3 ULBs) |
| SW7c | | Adequacy of OPEX | [Yes] / [No] | | yes | yes | yes |

(ii) Plastic Waste Management (for each ULB)

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District | ULB1 | ULB2 | ULB3 |
|------|---------------------------------------|---|--|--|-------------------------------|----------------------------|----------------------------|
| | Name of ULB | | [name of ULB] | | Gangtok Municipal Corporation | Rangpo Nagar Panchyat | Singtam Nagar Panchayat |
| | Population | | [Nos as per 2011 census] | | 100286 | 10450 | 5868 |
| PW1 | Inventory of plastic waste generation | | | | | | |
| PW1a | | Estimated Quantity of plastic waste generated in District | [MT/day] / [Not Estimated] | | 0.19 (for the whole state) | 0.19 (for the whole state) | 0.19 (for the whole state) |
| PW2 | Implementation of Collection | | | | | | |
| PW2a | | Door to Door collection | [100%] / [partial %] / [not initiated] | | 80 | 100 | 92 |
| PW2b | | Segregated Waste collection | [100%] / [partial %] | | 50 | 100 | 40 |
| PW2c | | Plastic waste collection at Material Recovery Facility | [MRF used] / [not installed] | | 1 common for the 3 ULBs | 1 common for the 3 ULBs | 1 common for the 3 ULBs |
| PW2d | | Authorization of PW pickers | [Nos] / [not initiated] | | completed | completed | completed |
| PW2e | | PW collection Centers | [Nos] / [not established] | | not established | not established | not established |

| | | | | | | | |
|------|--|---|--|--|---|---|---|
| PW3 | Establishment of linkage with Stakeholders | | | | | | |
| PW3a | | Established linkage with PROs of Producers | [Nos] / [not established] | | no manufacturing unit in the state | no manufacturing unit in the state | no manufacturing unit in the state |
| PW3b | | Established linkage with NGOs | [Nos] / [not established] | | not established | not established | not established |
| PW4 | Availability of facilities for Recycling or utilization of PW | | | | | | |
| PW4a | | No. of PW recyclers | [Nos] | | 0 (waste sent to West Bengal for recycling) | 0 (waste sent to West Bengal for recycling) | 0 (waste sent to West Bengal for recycling) |
| PW4b | | No Manufacturers | [Nos] | | 0 | 0 | 0 |
| PW4c | | No of pyrolysis oil plants | [Nos] | | 0 | 0 | 0 |
| PW4d | | Plastic pyrolysis | [Quantity in MT sent per Month] | | 0 | 0 | 0 |
| PW4e | | Use in road making | [Quantity MT used per Month] | | 500 kg by NHIDCL for trial | 500 kg by NHIDCL for trial | 500 kg by NHIDCL for trial |
| PW4f | | Co-processing in Cement Kiln | [Quantity in MT sent per Month] | | 0 | 0 | 0 |
| W5 | Implementation of PW Management Rules, 2016 | | | | | | |
| W5a | | Sealing of units producing < 50-micron plastic | [All sealed] / [Partial] / [no action] | | no manufacturing unit in the state | no manufacturing unit in the state | no manufacturing unit in the state |
| PW5b | | Prohibiting sale of carry bags < 50 micron | [Prohibited] / [Partial] / [no action] | | prohibited | prohibited | prohibited |
| PW5c | | Ban on Carry bags and other single use plastics as notified by State Government | [Implemented] / [Partial] / [no action] / [No Ban] | | implemented | implemented | implemented |
| PW6 | Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners | | | | | | |
| PW6a | | No of Producers associated with ULBs | [Nos] / [None] | | 0 | 0 | 0 |
| PW6b | | Financial support by Producers / Brand owners to ULBs | [Nos] / [None] | | none | none | none |
| PW6c | | Amount of PRO Support | [Rs...] | | nil | nil | nil |
| PW6d | | Infrastructure support by Producers / Brand owners to ULBs | [Nos of Producers] / [None] | | none | none | none |
| PW6e | | No of collection centers established by Producers / Brand owners to ULBs | [Nos] / [None] | | none | none | none |

(iii) C&D Waste Management

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District | ULB1 | ULB2 | ULB3 |
|------|---|------------------------------------|-------------------------------|--|--|--|--|
| | Name of ULB | | [name of ULB] | | Gangtok Municipal Corporation | Rangpo Nagar Panchyat | Singtam Nagar Panchayat |
| | Population | | [Nos as per 2011 census] | | 100286 | 10450 | 5868 |
| CD1 | Inventory of C&D waste generation | | | | | | |
| CD1a | | Estimated Quantity | [Kg/Day] / [Not estimated] | | not estimated | not estimated | not estimated |
| CD2 | Implement scheme for permitting bulk waste generators | | | | | | |
| CD2a | | Issuance of Permissions by ULBs | [Initiated] / [Not initiated] | | not initiated. State policy under process for approval | not initiated. State policy under process for approval | not initiated. State policy under process for approval |
| CD3 | Establishment of C&D Waste Deposition centers | | | | | | |
| CD3a | | Establishment of Deposition Points | [Yes] / [No] | | site identified | site identified | site identified |

| | | | | | | | |
|------|--|---|--|--|---|---|---|
| CD3b | | C&D Deposition point identified | [Yes] / [No] | | site identified | site identified | site identified |
| CD4 | Implementation of By-Laws for CD Waste Management | | | | | | |
| CD4a | | Implementation of By-laws | [notified] / [not notified] | | State policy under process for approval | State policy under process for approval | State policy under process for approval |
| CD4b | | Collection of Deposition / disposal Charges | [Initiated] / [Not initiated] | | State policy under process for approval | State policy under process for approval | State policy under process for approval |
| CD5 | Establishment of C&D Waste recycling plant or linkage with such facility | | | | | | |
| CD5a | | Establishment CD Waste Recycling Plant | [Established] / [Sent to shared Facility] / [No facility exists] | | State policy under process for approval | State policy under process for approval | State policy under process for approval |
| CD5b | | Capacity of CD Waste Recycling Plant | [MT/Day] / [Not available] | | not available | not available | not available |

(iv) Biomedical Waste Management (for each ULB)

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District | ULB1 | ULB2 | ULB3 |
|-------|--|-------------------------------------|----------------------------------|--|---|---|---|
| | Name of ULB | | [name of ULB] | | Gangtok Municipal Corporation | Rangpo Nagar Panchyat | Singtam Nagar Panchayat |
| | Population | | [Nos as per 2011 census] | | 100286 | 10450 | 5868 |
| BMW1 | Inventory of Biomedical Waste Generation | | | | | | |
| BMW1a | | Total no. of Bedded Hospitals | [Nos] / [No inventory] | | 2 | 1 | 1 |
| BMW1b | | Total no. of non-bedded HCF | [Nos] / [No inventory] | | 2 | 1 | 0 |
| BMW1c | | Total no. Clinics | [Nos] / [No inventory] | | 6 | 0 | 1 |
| BMW1d | | No of Veterinary Hospitals | [Nos] / [No inventory] | | 3 | 0 | 1 |
| BMW1e | | Pathlabs | [Nos] / [No inventory] | | 10 | 2 | 4 |
| BMW1f | | Dental Clinics | [Nos] / [No inventory] | | 7 | 2 | 0 |
| BMW1g | | Blood Banks | [Nos] / [No inventory] | | 2 | 0 | 0 |
| BMW1h | | Animal Houses | [Nos] / [No inventory] | | 0 | 0 | 0 |
| BMW1i | | Bio-research Labs | [Nos] / [No inventory] | | 0 | 0 | 0 |
| BMW1j | | Others | [Nos] / [No inventory] | | | 6 (pharmaceutical industry) | |
| BMW2 | Authorization of HCFs by SPCBs / PCCs | | | | | | |
| BMW2a | | Bedded HCFs | [Nos Authorized] | | 2 | 1 | 1 |
| BMW2b | | Non-bedded HCFs | [Nos Authorized] | | 1 | 0 | 1 |
| BMW3a | Biomedical Waste Treatment and Disposal Facilities (CBMWTFs) | | | | | | |
| BMW3a | | No of CBMWTFs | [Nos] / None | | none | none | none |
| BMW3b | | Linkage with CBMWTFs | [Yes] / [no linkage] | | no linkage | no linkage | no linkage |
| BMW3c | | Capacity of CBMWTFs | [Adequate] / [Not adequate] | | none in the state | none in the state | none in the state |
| BMW3d | | Requirements of CBMWTFs | [Require] / [not required] | | required | required | required |
| BMW3e | | Captive Disposal Facilities of HCFs | [Nos] / [None] | | available | available | available |
| BMW4 | Compliance by CBMWTFs | | | | | | |
| BMW4a | | Compliance to standards | [Meeting] / [Not meeting] / [NA] | | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. |

| | | | | | | | |
|-------|---|------------------------------------|------------------------------|--|--|---|---|
| BMW4b | | Barcode tracking by HCFs / CBMWTFs | [100%] / [Partly %] / [None] | | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. |
| BMW4c | | Daily BMW lifting by CBMWTFs | [Kg / day] | | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. 241.67 kg/day of BMW is disposed in captive facility | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. 7.029 kg/day of BMW is disposed in captive facility | no CBMWTF in the state. Captive treatment is practiced in the HCF itself. 66.77 kg/day of BMW is disposed in captive facility |
| BMW5 | Status of Compliance by Healthcare Facilities | | | | | | |
| BMW5a | | Pre-segregation | [100%] / [partly %] / [None] | | 100 | 100 | 100 |
| BMW5b | | Linkage with CBMWTFs | [100%] / [partly %] / [None] | | no linkage | no linkage | no linkage |

(v) Hazardous Waste Management

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District |
|------|---|--|---|--|
| HW1 | Inventory of Hazardous Waste | | | |
| HW1a | | No of HW Generating Industry | [Nos.] | 29 |
| HW1b | | Quantity of HW | [MT/Annum] | 1302.73 |
| HW1c | | Quantity of Incinerable HW | [MT/Annum] | 1302.73 |
| HW1d | | Quantity of land-fillable HW | [MT/Annum] | 0 |
| HW1e | | Quantity of Recyclable / utilizable HW | [MT/Annum] | 0 |
| HW2 | Contaminated Sites and illegal industrial hazardous waste dumpsites | | | |
| HW2a | | No of HW dumpsites | [Nos] / [None] | 0 |
| HW2c | | Probable Contaminated Sites | [Nos] (provide list) | 0 |
| HW3 | Authorization by SPCBs/PCCs | | | 29 |
| HW3a | | No of industries authorized | [Nos] | |
| HW3b | | Display Board of HW Generation in front of Gate | [Nos] | 29 |
| HW3 | Availability of Common Hazardous Waste TSDF | | | |
| HW3a | | Common TSDF | [Exists] / [No] / [Sent to Other District within State] | 0 |
| HW3b | | Industries linkage with TSDF | [Nos.] | 29 |
| HW4 | Linkage of ULBs in District with Common TSDF | | | |
| HW4a | | ULBs linked to Common TSDFs for Domestic Hazardous Waste | [Yes] / [No] | no |

(vi) E-Waste Waste Management

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District |
|-----|---|-----------------------------|--------------------|--|
| EW1 | Status of facilitating authorized collection of E-Waste | | | |

| | | | | |
|------|--|---|-----------------------|--|
| EW1a | | Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District | [Yes] / [No] | no |
| EW1c | | Collection centers established by ULB in District | [Nos] / [None] | 1 |
| EW1d | | Collection centers established by Producers or their PROs in the District | [Nos] / [None] | 1 |
| EW1e | | Does the district has linkage with authorized E-Waste recyclers / Dismantler | [Yes] / [No] | yes |
| EW1f | | No authorized E-Waste recyclers / Dismantler | [Nos] / [None] | none in the state. Sent to J.S. Pigments, West Bengal. |
| EW2 | Status of Collection of E-Waste | | | |
| EW2a | | Authorizing E-Waste collectors | [Authorized] / [None] | 1 |
| EW2b | | Involvement of NGOs | [Yes] / [No] / [Nos] | yes |
| EW2c | | Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers. | [Yes] / [No] / [Nos] | no |
| EW2d | | Does ULBs have linkage with authorized Recyclers / Dismantlers | [Yes] / [No] | yes |
| EW4 | Control E-Waste related pollution | | | |
| EW4a | | Does informal trading, dismantling, and recycling of e-waste exists in District | [Yes] / [No] | no |
| EW4b | | Does the administration closed illegal E-Waste recycling in the District | [Yes] / [No] / [Nos] | no |
| EW4c | | No of actions taken to close illegal trading or processing of E-Waste | [Nos] | nil |
| EW5 | Creation of Awareness on E-Waste handling and disposal | | | |
| EW5a | | Does PROs / Producers conducted any District level Awareness Campaigns | [Yes] / [No] / [Nos] | yes |
| EW5c | | Does District Administration conducted any District level Awareness Campaigns | [Yes] / [No] / [Nos] | conducted/ 1 |

2.0 Water Quality Management Plan

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District |
|------|--|---|--|---|
| WQ1 | Inventory of water resources in District | | | |
| WQ1a | | Rivers | [Nos] and [Length in Km] | 67 / 472.20 km |
| WQ1b | | Length of Coastline | [in Km] | NA |
| WQ1c | | Nalas/Drains meeting Rivers | [Nos] | 13 (in Gangtok) inventorization under process for other 2 ULBS |
| WQ1d | | Lakes / Ponds | [Nos] and [Area in Hectares] | 30 - 199.5 ha |
| WQ1e | | Total Quantity of sewage and industrial discharge in District | [Automatic] (SW1a+IW1b) (18.74+ 1.786) | 20.526 MLD |
| | Control of Groundwater Water Quality | | | |
| WQ2a | | Estimated number of bore-wells | [Nos] | 12 |
| WQ2b | | No of permissions given for extraction of groundwater | [Nos] | 12. Granted by CGWA |

| | | | | |
|------|--------------------------------------|---|--|--|
| WQ2c | | Number of groundwater polluted areas | [Nos] | o |
| WQ2d | | Groundwater Availability | [adequate] / [not adequate] | adequate. as per inspection conducted by CGWA |
| WQ3 | Availability of Water Quality Data | | | |
| WQ3a | | Creation of monitoring cell | [Yes] / [No] | yes |
| WQ3b | | Access to Surface water and groundwater quality data at DM office | [Available] or [Not available] | Not available |
| WQ4 | Control of River side Activities | | | |
| WQ4a | Control of River side Activities | River Side open defecation | [Fully Controlled] / [Partly controlled] / [no Measures taken] | fully controlled |
| WQ4b | | Dumping of SW on river banks | [Fully Controlled] / [Partly controlled] / [no Measures taken] | fully controlled |
| WQ4c | | Control measures for idol immersion | [Measures taken] / [Measures taken post immersion] / [No Measures taken] | measures taken |
| WQ5 | Control of Water Pollution in Rivers | | | |
| WQ5a | | Percentage of untreated sewage | [%] (automatic SM1g/SM1a) | 0 in areas with STPs |
| WQ5b | | Monitoring of Action Plans for Rejuvenation of Rivers | [Monitored] / [Not monitored] [not applicable] | Monitored by RRC |
| WQ5c | | No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months | [Nos] | 2 |
| WQ6 | Awareness Activities | | | |
| WQ6a | | District level campaigns on protection of water quality | [Nos in previous year] | 1 |
| WQ6b | Oil Spill Disaster Contingency Plan | | | |
| WQ6a | | Creation of District Oil Spill Crisis Management Group | [Created] / [Not Created] | not created |
| WQ6b | | Preparation District Oil Spill Disaster Contingency Plan | [Prepared] / [Not Prepared] | not prepared |
| WQ7 | Protection of Flood plains | | | |
| WQ7a | | Encroachment of flood plains is regulated. | [Yes] / [No] | flood plains not located in sikkim |
| | Rainwater Harvesting | | | |
| WQ8a | | Action plan for Rain water harvesting | [Implemented] / [Not implemented] | under process for industries extracting ground water |

3.0 Domestic Sewage Management Plan

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District |
|------|--------------------------------|---|--------------------|--|
| SM1 | Inventory of Sewage Management | | | |
| SM1a | | Total Quantity of Sewage generated in District from Class II cities and above | [MLD] | 14.3 |
| SM1b | | No of Class-II towns and above | [Nos] | nil |
| SM1c | | No of Class-I towns and above | [Nos] | 1 |
| SM1d | | No of Towns needing STPs | [Nos] | 1 |
| SM1e | | No of Towns STPs installed | [Nos] | 3 |
| SM1f | | Quantity of treated sewage flowing into Rivers (directly or indirectly) | [MLD] | 18.74 (including on Class III cities/towns) |

| | | | | |
|------|---|--|-------------|------|
| SM1g | | Quantity of untreated or partially treated sewage (directly or indirectly) | [Automatic] | nil |
| SM1h | | Quantity of sewage flowing into lakes | [MLD] | nil |
| SM1i | | No of industrial townships | [Nos] | nil |
| SW2 | Adequacy of Available Infrastructure for Sewage Treatment | | | |
| SM2a | | % sewage treated in STPs | [Automatic] | 100% |
| SM2b | | Total available Treatment Capacity | [MLD] | 22 |
| SM2c | | Additional treatment capacity required | [MLD] | 3.25 |
| SM3 | Adequacy of Sewerage Network | | | |
| SM3a | | No of ULBs having partial underground sewerage network | [Nos] | 3 |
| SM3b | | No of towns not having sewerage network | [Nos] | nil |
| SM3c | | % population covered under sewerage network | [Automatic] | 60 |

4.0 Industrial Wastewater Management Plan

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District |
|-------|--|---|--|--|
| IWW1 | Inventory of industrial wastewater Generation in District | | | |
| IWW1a | | No of Industries discharging wastewater | [Nos] | nil |
| IWW1b | | Total Quantity of industrial wastewater generated | [MLD] | 1.786 |
| IWW1c | | Quantity of treated IWW discharged into Nalas / Rivers | [MLD] | nil |
| IWW1d | | Quantity of un-treated or partially treated IWW discharged into lakes | [MLD] | nil |
| IWW1e | | Prominent Type of Industries | [Agro based] / [Chemical – Dye etc.] / [Metallurgical] / [Pharma] / [Pesticide] / [Power Plants] / [Mining] / [Automobile] : Multiple selection based on size of operation and number | pharmaceuticals |
| IWW1f | | Common Effluent Treatment Facilities | [Nos] / [No CETPs] | nil |
| IWW2 | Status of compliance by Industries in treating wastewater | | | |
| IWW2a | | No of Industries meeting Standards | [Nos] | 63 |
| IWW2b | | No of Industries not meeting discharge Standards | [Automatic] | nil |
| IWW2c | | No of complaints received or number of recurring complaints against industrial pollution in last 3 months | [Nos] | nil |
| AWW4 | Status of Action taken for not meeting discharge standards | | | |
| IWW4a | | No industries closed for exceeding standards in last 3 months | [Nos] | nil |
| IWW4b | | No of industries where Environmental Compensation was imposed By SPCBs | [Nos] | 6 in 2019-20 |

5.0 Air Quality Management Plan

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District |
|-----|--------------|-----------------------------|--------------------|--|
|-----|--------------|-----------------------------|--------------------|--|

| | | | | |
|------|--|---|---|---|
| AQ1 | Availability of Air Quality Monitoring Network in District | | | |
| AQ1a | | Manual Air Quality monitoring stations of SPCBs /CPCB | [Nos] / [None] | 3 |
| AQ1c | | Automatic monitoring stations Operated by SPCBs / CPCB | [Nos] / [None] | Nil. Installation under process |
| AQ2 | Inventory of Air Pollution Sources | | | |
| AQ2a | | Identification of prominent air polluting sources | [Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection) | mainly vehicular |
| AQ2b | | No of Non-Attainment Cities | [Nos] / [None] | nil. |
| AQ2c | | Action Plans for non-attainment cities | [Prepared] / [Not yet prepared] | Not applicable |
| AQ3 | Availability of Air Quality Monitoring Data at DMs Office | | | |
| AQ3a | | Access to air quality data from SPCBs & CPCB through Dashboard | [Available] / [Not yet Available] | yes |
| AQ4 | Control of Industrial Air Pollution | | | |
| AQ4a | | No of Industries meeting Standards | [Nos] | 131 |
| AQ4b | | No of Industries not meeting discharge Standards | [Nos] | nil |
| AQ5 | Control of Non-industrial Air Pollution sources | | | |
| AQ5a | | Control open burning of Stubble –during winter | [Nos of fire incidents] | banned vide notification issued vide No. 191/FEWMD dated 05/01/2015 |
| AQ5b | | Control Open burning of Waste – Nos of actions Taken | [Nos] | banned vide notification issued vide No. 191/FEWMD dated 05/01/2015 |
| AQ5c | | Control of forest fires | [SOP available] / [No SoP] | SOP available |
| AQ5d | | Vehicle pollution check centers | [% ULBs covered] | 1 |
| AQ5e | | Dust Suppression Vehicles | [% ULBs covered] | nil |
| AQ6 | Development of Air Pollution complaint redressal system | | | |
| AQ6a | | Mobile App / Online based air pollution complaint redressing system of SPCBs. | [Available] / [Not available] | available |

6.0 Mining Activity Management plan

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District |
|------|---------------------------------|---|---|--|
| MI1a | Inventory of Mining in District | | | |
| MI1a | | Type of Mining Activity | [Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other [specify] Multiple selection in order of magnitude of operations | sand |
| MI1b | | No of Mining licenses given in the District | [Nos] | 70 |
| MI1c | | Area covered under mining | [Sq Km] | |
| MI1d | | Area of District | [Sq Km] | 964 |
| MI1e | | Sand Mining | [Yes] / [No] | yes |
| MI1f | | Area of sand Mining | [River bed] / [Estuary] / [Non -river deposit] | river banks |

| | | | | |
|------|--|---|-------|-----|
| M12 | Compliance to Environmental Conditions | | | |
| M12a | | No of Mining areas meeting Environmental Clearance Conditions | [Nos] | 90 |
| M12b | | No of Mining areas meeting Consent Conditions of SPCBs / PCCs | [Nos] | 90 |
| M13a | Mining related environmental Complaints | | | |
| M13b | | No of pollution related complaints against Mining Operations in last 1 year | [Nos] | nil |
| M14 | Action against non-complying mining activity | | | |
| M14a | | No of Mining operations suspended for violations to environmental norms | [Nos] | nil |
| M14b | | No of directions issued by SPCBs | [Nos] | nil |

7.0 Noise Pollution Management Plan

| No. | Action Areas | Details of Data Requirement | Measurable Outcome | Please enter Measurable Outcome for District |
|------|---|---|---|---|
| NP1 | Availability Monitoring equipment | | | |
| NP1a | | No. of noise measuring devices with district administration | [Nos] / [None] | not available, procurement under process |
| NP1b | | No. of noise measuring devices with SPCBs | [Nos] / [None] | 3 |
| NP2 | Capability to conduct noise level monitoring by State agency / District authorities | | | |
| NP2a | | capability to conduct noise level monitoring by State agency / District authorities | [Available] / [Not available] | devices not available. Procurement of devices under process. Training to be provided. |
| NP2 | Management of Noise related complaints | | | |
| NP2a | | No of complaints received on noise pollution in last 1 year | [Nos] | nil |
| NP2b | | No of complaints redressed | [Nos] | nil |
| NP3 | Compliance to ambient noise standards | | | |
| NP3a | | Implementation of Ambient noise standards in residential and silent zones | [Regular Activity] / [Occasional] / [Never] | during diwali and when complaints are recieved |
| NP3b | | Noise monitoring study in district | [carried out] / [not carried out] | policy under process for approval |
| NP3c | | Sign boards in towns and cities in silent zones | [Installed] / [Partial] / [Not Installed] | partial |